

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "D", KOLKATA
BEFORE SH. J.SUDHAKAR REDDY, ACCOUNTANT MEMBER &
SH. S.S.VISWANETHRA RAVI, JUDICIAL MEMBER

ITA No.2577/KOL/2017
(ASSESSMENT YEAR-2008-09)

Marigold Dealcom Pvt.Ltd., C/o-Subash Agarwal & Associates, Siddha Gibson, 1, Gibson Lane, 2 nd Floor, Room No.213, Kolkata-700069. PAN-AAFCM4284Q	vs	ITO, Ward-1(2), Aayakar Bhawan, P-7, Chowringhee Square, Kolkata- 700069.
(Appellant)		(Respondent)
Appellant by	Sh. Subash Agarwal, Adv.	
Respondent by	Sh. C.J.Singh, Sr.DR	
Date of Hearing	01.11.2018	
Date of Pronouncement	16.11.2018	

ORDER

PER S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

This appeal by the assessee against the order dated 21.11.2017 passed by CIT(A)-7, Kolkata for AY 2008-09 wherein he confirmed the additions made by the AO ex-parte of the assessee.

2. Heard both the parties and perused the material available on record including the affidavit dated 27.12.2017 filed by Sh. Bambhola Singh representing the assessee stating reasons for non-appearance before the CIT(A). It is noted that the reasons stated by the said Director are bonafide and taking into consideration the facts and circumstances of the case, the additions made by the AO and confirmed by the CIT(A) and in the interest of justice, we deem it proper to remand the matter to the file of CIT(A) for his fresh consideration. The assessee is liberty to file evidences if any, in support of his contention. Further, it is noted that the AY 2008-09 and

since it is identified as old matter, we direct the assessee to cooperate with the CIT(A) for its speedy disposal. Thus, grounds raised by the assessee are allowed for statistical purposes.

3. In the result, the appeal of the assessee is allowed for statistical purposes.

Order pronounced in the open court on 16.11.2018.

**Sd/-
(J.SUDHAKAR REDDY)
ACCOUNTANT MEMBER**

**Sd/-
(S.S.VISWANETHRA RAVI)
JUDICIAL MEMBER**

Date:- 16.11.2018

Amit Kumar

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1. Appellant- Marigold Dealcom Pvt.Ltd., C/o-Subash Agarwal & Associates, Siddha Gibson, 1, Gibson Lane, 2nd Floor, Room No.213, Kolkata-700069.
2. Respondent- ITO, Ward-1(2), Aayakar Bhawan, P-7, Chowringhee Square, Kolkata-700069.
3. CIT-Kolkata
4. CIT(Appeals)-Kolkata
5. DR: ITAT -Kolkata Benches

Sr.P.S./H.O.O
ITAT, KOLKATA